NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.363/KB/17

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December 2017, 10.30 A.M

Name of the Company		Punjab National Bank -Vs- Divyajyoti Sponge Iron Pvt Ltd		
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
	ANIRBA	DANDERM NA	O On was grown	
2	Abhishe	ek Sekdor FA, Fet	For opent oreditors	

ORDER

Ld. Resolution Professional (RP) as well as Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. RP has filed progress report, which may be taken on record.

List on 10/01/2018 for further consideration.

8d

(Jinan K.R.) Member (J) 86

(V.P.Singh) Member (J)